

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 44 of 2014 & 74 of 2014

Dated : 17th July, 2014

Appeal No. 44 of 2014

Dakshin Haryana Bijli Vitran Ltd. ... Appellant(s)

Versus

GMR Kamalanga Energy Ltd. & Ors. ... Respondent(s)

Appeal No. 74 of 2014

GRIDCO Ltd. ... Appellant(s)

Versus

GMR Kamalanga Energy Ltd. & Ors. ... Respondent(s)

ORDER

Court has not assembled today.

On the consent of learned counsel for the parties, matter is posted for hearing on **22nd August, 2014.**

Court Master

rkt